

**Statement of Solidarity**

We are students, teachers and alumni of the Indian Law Society's Law College, Pune. We strongly condemn the violent police action on students in Universities across India where legitimate, peaceful protests against the unjust and discriminatory Citizenship Amendment Act, 2019 are ongoing.

We remind the state machinery that under our constitutional framework, the right to peaceful protest is safeguarded as a fundamental right under Part III. It ought not to come as a shock to the ruling establishments in various states where the protests are on-going that a vote is not a solemn declaration of irrevocable acceptance for all times to come. A vote is not a bargain for silence without dissent.

We condemn the terrorizing of institutions of learning using the disproportionate weight of state machinery to stifle legitimate dissent. It is highly unbecoming of the state machinery to unleash violence on students. We stand in solidarity with the students who have suffered this indiscriminate brutality. We request the judiciary to take cognizance of these brutal acts by the state machinery and initiate an independent inquiry

Name	ILS Batch	Comments
Ankita Sarkar	2014	
Shakul R. Ghatole	2015	
Rudraneel Chattopadhyay	2015	
Ritvik M. Kulkarni	2017	
Raddhika Khanna	2017	We are in a clear state of depression. People are forgetting what democracy feels like.
Alefiyah Shipchandler	2019	For the millions, whose religion is also Indian.
Advait Chandakkar	2018	
Devahuti Pathak	2015	In support and solidarity.
Oorjasvi Goswami	2018	
Naman Malik	2018	
Sangh Rakshita	2018	
Azmat H. Amanullah	2010	
Govind Tharayil Manoharan	2013	
Tishita Mukherjee	2018	
Ishan Tuljapurkar	2015	
Adv. Anamika Mazumdar	2018	I strongly condemn the brutal and arbitrary police action on the legitimate protests conducted by students against the CAA across Universities in India.
Gurtejpal Singh	2017	
Shreya	2017	
Ashish Venugopal	2016	
Kajal Bhatia	2018	I'm not safe inside my own house, my own college, even the place which enlightens me of my rights and duties, i have been dragged out for no reason, i have been beaten mercilessly. And when my friends join the peaceful protest, they can't even raise their voice. We the people of India no longer feel secular, no longer feel it's the very same democratic country.
Gunsaheb Singh	2016	No comments
Daksha Chouksey	2016	
Junaid Wajid Shaikh	2021	
Misake Ronyo Enock	2018	Humanity and truth must prevail.

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MRINMAYI Katdare	2014	It is beyond comprehension that dissent is being stifled in such a manner that active intervention by the judiciary is necessitated. However, the separation of powers and "judicial activism" when democracy is threatened is not a novel idea and is needed now more than ever
Rial Verma	2017	
Parvaz Cazi	2016	Let us make it clear to the Central Government that it has no right to destroy the secular fabric of our society
Akshay Thorat	Bsl LLB 2018	In solidarity with students across India protesting against CAB !
Yojit Pareek	2017	
Sunayna kohli	2012-2017	
Sanghpriya	2018	
Shilpa Patil	2018	Unjust and discriminatory CAA and CAB
AAVISH KANT	2013-2018	
Shahyan Khan	2018	I stand with Jamia against the Citizenship Amendment Bill(Act)
Vikrant Bhoyar	Fuck this government.	This Government is going to end our Constitution. We stand against this government or we accept slavery. Only two options left.
Srishti	2018	
Urvashi	2017	
Ravalee Nath	2017	Strongly condemn the high handedness of state machinery. This should not be tolerated.
Karan Rukhana	2013	
Samiha Dabholkar	2010-2015	
Sana Javed	2010-2015	I stand in solidarity with the students of Jamia and Aligarh Muslim University and any otger supporting this cause.
Nikita Panse	2017	
Sandhya Gokhale	1986	
Mihir mekal	2014	

Name	ILS Batch	Comments
Neeraja Balakrishnan	2014	
Sudha Sridharan	2015	
Urvashi Bandhu	2011-216	
Aradhana Dube	2015	The citizenship amendment act is unconstitutional and violates the basic essence of secularism.
Jyothi Anumolu	2017	
Anand Mohan	2016	
Kasturi Gadre	2016	
Devashish Jagirdar	2014	
Parashuram Ajjampur Laaksh	2015	
Amala George	2019	
Dipti Sawant	2014	
Priyank Daga	2018/2019	
Sharanya	2019	In solidarity with student movements across the nation and internationally. We are forever in their debt.
Anchita Nair	2018	
Nikita samarnath	2014	We all work in the best interests of the country- the ruling party and the citizens. Let everyone get a safe opportunity to voice their opinion.
Dinesh Gavate	2013	
Amrutha Valavi	2015	
Anoushka Goyal	2013-2018	I support this initiative. The police cannot exercise such arbitrary power
Aditya Gujarathi	2019	
Bhairavi	2015	
Rhea Verma	2013	
Afreen Abbassi	2018	I condemn the violent police actions against students in the universities.
Ayush Abhinav	2019 Batch	

Name	ILS Batch	Comments
Charu Ambwani	2005-2010	No harm should be inflicted upon young students who have a right to silently protest. Physical violence to curb a view of thought, is not welcomed in a democracy like India. We are sadly entering into dictatorship, where are rights are being snatched away by our own leaders.
Lakshmi Menon	2014	The right to freedom of speech is not absolute and is tempered with our duty to maintain peace and order. At the same time, the right to protest peacefully is the personification is the right and duty. What is happening now is not only a violation of the very principle of democracy but is also against all that India stood for as a cultural fabric. Unity in diversity is a cliché thought to all of us as children, it's time to walk the talk as well.
Sneha Oommen	2014	
Manav Mutneja	2016	
Mohona Thakur	2016	
Ziauddin Sherkar	Batch of 2019	
Chetna Bisht	Third year BA LLB	
Bhavika Shaju	Batch of 2022	
Vanika Sinha	2013-2018	The only pillar of democracy we can hope to rest against at this time of need seems to be the Judiciary. Earnest request to the Judiciary to exercise its powers and apply all the checks and balance principles. Please uphold the constitutional values. It's the only thing that remains sacrosanct.
Zarah Eapen	2016	Please amend the CAA and make it inclusive of the Muslim community.
Anjali raj	2018	

Name	ILS Batch	Comments
Manaswi Agrawal	2014	The actions of the State are condemnable and atrocious. If this is not a clear indicator of the love for power and lack of respect for fundamental rights of the people of the country, what else would be. Irrespective of the merits of the CAA, the State must refrain from violating and stifling the fundamental rights.
Rose Mathew	4th BALLB	What's happening now is a complete failure of the democratic machinery and we should fight this not as individuals from different religious backgrounds but as individuals possessed with dread toward the blatant lack of humanity.
Aishwarya Brahme	2022	
Alkesh Agrawal	2006-2011	I support this statement and the sentiment behind it
Akhila Palem	2017	
Pratik Sathe	BALLB III (2017-2022)	CAA is unconstitutional and symbol of ongoing discrimination towards a religion. Acts of police brutality in Jamia Malia Islamia are nothing but a insanity driven by propaganda. I'm a Hindu and I stand with Jamia and every Muslim brother and sister of this country.
Shreya Taranekar	2023	
Nishant Bajoria	2023	
Anjali Singh	2020	
Pooja G. Kannurkar	LL.M. (2017-19)	Ashamed, threatened and helpless all at the same time. The events are a complete antithesis of democracy, and standing against it is not just a choice anymore; it's rather a duty.
Ankit Sachdeva	2014	
Niyati Dasondi	II BA LLB	

Name	ILS Batch	Comments
Bhushan Dhawale	2016	
Subodh Singh	3rd Year BALLB	The violence being exercised by the police is unjust and uncalled for. The State cannot take such oppressive steps to prevent people from protesting a draconian piece of legislation.
Lakshmi Krishnan	2007-2012	Use of brute force to stifle any form of peaceful expression is condemnable. The government has to remember that's it's FOR the people and not the people being subservient to the government. The disproportionate use of force, amongst the happenings of the past one week have put the country on a horrific trajectory.
Mannat Anand	2015	
Shraddha	2010	
Eisha Singh	BALLB 2018-23	
DEVASHISH TIWARI	BSL LLB 2017	I strongly oppose the CAA as well as atrocities committed against various peaceful protestors.
Vishnu.T.H	2016-17	
Mihika Jalan	2014	
Nalini Maheshwari	B.A. LL.B. 2023	
Vasudha Chandwani	3rd BA LLB	
SHAIKH RAYYAN AHMED	BALLB SECOND YEAR	
Vaibhav Charalwar	2008 - 2013	
Divyasha Mathur	2011-2016	
Trishna	2013-2016	
Amit Pai	2010	
Neelu Mohan	2013	

Name	ILS Batch	Comments
Suchindran Baskar Narayan	2007	The price of liberty is eternal vigilance; and i am proud to belong to an institution which stood against indira gandhis emergency amd now is taking its first steps to counter this undeclared emergency that threatens the very basis of our republic!
Prachi Kaushik	Batch of 2023	It's indeed reprehensible and enraging to see such arbitrary use of the highest positions in the world's largest democracy. If we stay silent, we're complicit in the barbaric state of affairs that can ensue. It's a terrifying time and we need to do everything in our power to subvert the repressive measures of the current regime. Only by doing so can we call ourselves educated.
Diptanshu Nanda	BA LLB II	
Pragya Baghel	2003	
Shraddha trivedi	2019	
Mugdha Kusray	2014-19	
Janani sekhar	2008	The right to peaceful protest is a legally guaranteed right and it is a sad state of affairs of innocent peaceful students are denied this basic right through a violent state machinery. I strongly stand by every student and person in India exercising his or her legal right to protest these highly unconstitutional and bigoted laws.
Disha Surpuriya	Batch of 2019	Let wisdom prevail over young minds
Darshan Kothawade	2014-2019	Unconditional Support to all the protesting Students exercising their Fundamental Rights.
Shubhangi Garg	2008	This Govt's actions and intentions are reprehensible.



Name	ILS Batch	Comments
Nikita Jadhav	2014-2019	Strongly stand in support of the statement of solidarity.
Anuja Wadnerkar	2019	
Vaishnavi pawar	3yr BA-LLB	
Poorvi Kourav	2018 -19 — 2022-23	
Ananya Krishnan	III BA LLB	
Apoorv Tripathi	2011	
Dhanashree Deoskar	2008	
Ekta Singhmar	2022	
Syed Abbas Askari	2015	I thank the ILS Alumini for this initiative and support their cause. The Citizenship Amendment Act is wholly unconstitutional and discriminatory and I vehemently oppose the same.
Iti Agarwal	2008-2013	I as a citizen of this country highly condemn the actions of the state machinery in respect of usage of extra ordinary force on the students of Jamia University. This is yet another act of the Government to divide this country on the basis of religion. Very unfortunate.
BABAji waghmode	2014-2019	
Rutwick Ratnaparkhi	2019	Superb Initiave. I'm very happy to see this happening. ILS never takes stand on these issues. It's high time we all raise our voices and fight for justice. What happened with Assam, JMI & AMU shouldn't have happened. Could be a part of support today. Since I'm involved in TISS Mumbai Students Protest.
Anuna Mulay	2019	
Shadan Khan	5th year	
Priyanka Pareek	BA LLB (2017-2022)	It is just not accepted for a democratic country to show such communist tendencies.
Tanya Venkateshwaran	2019	
Shubham Shende	2019	

Name	ILS Batch	Comments
Debayan Gangopadhyay	2021	
Rashmi Raghavan	IVth B.A.LL.B	
AMOL GANGADHAR HUNG	2017	
Jaikriti Sinh Jadeja	2004-2009	
Vishal Kumar	2004	We stand against the atrocities carried out by police against the student and university. They are bringing fear in the mind of student and depriving them from there constitutional right. We strongly condemn the police barbarism against student.
Mane Sachin Baliram	2019	
Priyanka Joshi	2015	I stand with the students of Jamia and AMU and strongly condemn the acts of violence sanctioned by the govt
Janmejay Jadeja	2012-17	This is a democracy. If there is authority, there must be dissent. We strongly condemn the violence perpetrated at the behest of the centre against legitimate and peaceful protestors of the CAA, 2019.
Vedika Joshi	Gratuating class of 2019	
Rudhdi Walawalkar	2021	
Saloni Sanghi	Batch of 2015	
Suruchi suri	2004	
Soham Goswami	2018	
Raddhika Khanna	2017	This is a state of depression. Forgot how it feels to be in a democracy.
Abishek Jebaraj	2012	
Ishan Johri	2014	
Yugandhara Pawar Jha	2000	I stand in supports of all the students!
Ranjeetsinh Pawar	2012	

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Miloosha Sharma	2005	I, an alumni of the Indian Law Society's Law College hereby pledge my support to and echo verbatim what has been stated in the Statement of Solidarity. India is one nation, as it shall always remain. Nationality: Indian, Religion: Humanity!!!
SaifAli AbdulAziz	5th BALLB	Iss Mulk ki HukmRano se kehna Chahunga K... Tumse Pehle Jo Shaks Yaha TakhtaNasheen tha , usko bhi apne khuda hone ka itna hi Yaqeen tha
Nihar	2021	Fascism Down Down!
Yesha Tshering Paul	2014	
Arya Wakdikar	2022	Jamia needs us, our country needs us.
Bani Dikshit	2012	It's condemnable what has transpired in the past few days. It shows lack of emphathy and compassion as a nation apart from being wholly and indisputably illegal and unconstitutional. I stand with the students.
Meghna Kumar	2014-2019	
Kruti	2012-2017	
Apeksha Singh	3rd year BA-LLB	
Vishakha Patil	ILS '23	It's a very sad and troublesome time and we can no longer choose to sit and ignore and witness the struggle by students and conscious citizens all around the country. What's wrong needs to be called out and we need to pick our side.
Dewangi Sharma	ILS'23	

Name	ILS Batch	Comments
Ashish Pawar	Faculty	A right to peaceful protest is a fundamental form of right. As it's mentioned rightly, peaceful dissent cannot be and must not be suppressed. May each batton raised against the peaceful protestors be a nail in the coffin of this tyrrany.
Priyadarshi chetan	2008-2013	I stand in solidarity
Chandni Chawla	2012-2017	
Ujjwal	2009-2014	This is gross abuse of power & authority by the law enforcement agencies and the state machineries. Every citizen and person residing in our land has the right to conduct peaceful protests and it is a sad look on our democracy if such a constitutional right cannot be respected and guaranteed at all times. .
Pankaj Phadnis	1997	I support peaceful and legitimate agitation and condemn use of brutality or force to suppress voice of decent.
Aditi Desai	Batch of 2021	An era of dictatorship could only be imagined based on the history textbooks we had in school. It's almost as if history is repeating itself. The only difference is that, during that time, the voices of people were not allowed to be raised and to some extent even the people were not aware of their rights. Things have now changed. We will not be silent and be subjugated. I am ashamed of being born in this country.
Ashwini	2017	
Soumyashree Ray Chowdhur	2021 BA LLB	
Shreya Mohapatra	Batch of 2020	
Aakanksha Saxena	2008-2013	
Paloma Rozario	2013-2017	

Name	ILS Batch	Comments
Sruthi Bandhakavi	2020	
Arul Kanhere	2021	All it takes for evil to triumph is that good men do nothing. Silence will not work.
Sheethal	2014-2019	
Krishna Sood	2014	
Pragya Sharma	2014-19	
Shruti Tulpule	2013	This is an executive excess & severe action must be taken against the police force and their superiors.
Devam Jain	4 BA LLB	
Vidhi Gada	Batch of 2022	
Kartikay Singh	2018	
SONALI TIWARI	2018 -2109 to 2022-2023	
Akshay Patil	2016	Shame shame shame
Pooja Gupta	2014	
Deepak Chatap	2014-19	
Shubhangi zite	2018-2023	This type of attack by police is not something which we can tolerate . Today it happened with jamia , tomorrow it will happen with ILS . These people in power can do anything . This is the limit and we need justice.
Prashanthi Rajendiran	2014	
Aradhana Lakhtakia	2010	
Nauman Beig	2017-2022	
Ravija Singh	2008-2013	
Pragya Dixit		The action is highly commendable and i believe that as students thid is our responsibility to stand for the rights of the student fraternity.
Aishwarya Vaithyanathan	2019	
Akshay Dhiware	2020	Whatever that has been happening in the country in aspect of law making has been unconstitutional and breaches the Fundamental Duties of the people guaranteed by the constitution and thus is condemned

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Aakanksha Nehra	2013	Any assertion of power or attempting to silence is unconstitutional and the manner in which police has mishandled the situation, is blot in the history of our democracy. I condemn it.
Dhruv Tank	2019	
Aishwarya Bedekar	2012-2017	
Sumeer Sodhi	2009	
Namrata Sharma	2006	
Mallika Hiremath	2011	
Mary Jossy	2017	
Geetanjali J	2013	
Suruchi Kumar	2010	
Nandini Varma	2010-2015	
Sanskruiti	2018-23	
Ananya Gurumurthy Iyer	2020	
Tanvi	2014	
Vishal Patel	2010	
Nattasha Garg	2010	Condemn any use of violence against any kind of peaceful form of protest
Samruddhi	Fourth year	
Aayush Ramachandran	2024	
Gunjan Suyal	II BALLB	
Priyamvada Sharma	2019	
Mihir Mekal	2014	
Aditi Patil	BSL LLB (2011-2016)	IN SOLIDARITY.
Saket Dang	2016	
Arnav Sinha	2020	
Mridula Mary Paul	2007	
Shreya patni	2024	
Prapa Ganguly	2009 -2014	
Khyati Mehrotra	2021	Discriminatory Citizenship amendment act should be repealed immediately.
Astha Baderiya	2021	Police Atrocity is not answer to the protest. We student stand in solidarity against such action.
Shreya Choudhary	V BA LLB	
Abhimanyu S. Sharma	2004-2009	

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Namita Pandey	2023	
Khushi Agarwal	2019-24	
Rishabh Garg	2008-13	
Riya Jariwala	2020	
Deepakar	2013	
Manas Pimpalkhare	Batch of 2023	I stand with the students who were voicing their opinion.
Sumedha Dang	2013	
Anoop George	2020	
Manjari Shrivastava	2016	
Asavari Jain	2014	
Yusuf Bombaywala	2009	Democracy is in grave danger. I strongly condemn this
Bhavana Duhoon	2009-14	
Akshay Joshi	3 BALLB	
Janhavi Kukreja	2020	
N Raghav Harini	2021	
Chinmay Bilgi	2017-2020	
Saranga Ugalmugle	2011-2016	You need to make a more elaborate statement against the CAA as well
Deepansh Guwalani	2019	It's not the time for comments, it's time for actions to prevent the very fabric of Constitution from being torn by the ruling party.
Nikita Garge	2022	
Saloni Dhumal	2021	
Mythili Gosavi	2017-2020	This is the beginning of a terrifying dictatorship
SHREYA MOHAPATRA	Batch of 2020	
Aditi	2011	
Maithili Mangesh Kale	2011-2016	
Amrita	2008	
Ojaswi Shankar	2017-2021	
Prajakta Zalke	2015-2020	When I first read this CAB (2019), my first thought was Why not Muslims ?? . Any law should not be against any religion and that's what our Constitution taught us. Police action against Students are brutal. Students all over country need to unite.
Satyendra Wankhade	2016-21	

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Srushti Gosavi	2023	
Shubham Rawte	2012-2015	Law students and faculty should be the forerunners in creating awareness about citizen's rights and hence pleased to know about this initiative
Sonia Malhotra	2009-14	
Aniran Ghoshal	2017	
Sushant Mahajan	2015	Absolutely support the statement and extend unconditional assistance in the matter.
Shefali Wasnik	2021	
Raveesha Gupta	2009-14	
Aditya Chindaliya	2024	We have right to peacefully protest the anarchy of state cannot come here as we live in a democracy and state is fucking for us and not the other way around
Mallika Joshi	2014-2019	
Riddhi Joshi	Batch of 2020	
Dr. Nitish Nawsagaray	Nil	
Onjula Chatterjee	3 BA LLB	
Aparna Sreedhar	2008	Right to peaceful protest is simply a non-negotiable. Supporting students across the nation.
Mayur Chavan	2018 - 2023	Such brutality by the police on students should be stopped , as we have the right to peacefully protest against what we feel wrong.
Aishwarya Sivasdas	Batch 2015-2018	I'm strongly against this unconstitutional Act and deeply condemn police brutality in the universities.
Yashaswini Gaikwad	2019	
Anshritha Rai	2020	
Abhishek Raju Dhoble	V B.A.LL.B.	
Rudrani	2019 - 2024	
Prajakta Dabholkar	2015-2020	
Perna Murarka	2022	
Anusha Jacob	2009	
Mohit Dube	Batch of 2022	



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Mohak Chikhale	2019	
Renuka Mahajan	2020	
Senjuti Mallick	2016	
Omkar	2016	We protest because we are educated.
Bhakti	2022	I strongly condemn the behaviour shown by the delhi police. They have no right to enter the university and beat the students.
Raina Mitra	2021	
Anuja Chaudhury	2015-2020	
Kiran Mary George	2018	The government forgets India is a secular, democratic republic. SECULAR. What has happened at Jamia is not just grossly violative of our fundamental rights, but is also amply reflective of the conflict between the government's Hindutva ideology and the tenets of our Constitution. I strongly condemn the brutalities sanctioned by the government on the students of Jamia, we WILL NOT stand for it.
Shubhangi Sharma	2016-2019 LL.B.	
Lisa	Final year	
Bissheesh Roy	2014	
Wamika Jha	V BA LLB	
Siddhi Mundada	5th Year	
Sant Rakshit Manu	2011-14	
Himani	5th year	
Shrikant Bansode	2019	
Shalanki Prasad	2022	
Aishwarya bhosale	2020-21	
Pratiksha Bonde	2009-2014	
Rajmohan C.V	Batch of 2020	
Jyotika Randhawa	5th BA LLB	We stand by the brave students who are protesting against the draconian CAB despite police brutality
Gurleen Chawla	2020	
Payal Ramnani	2015	
Swati Kansal	2016	

Name	ILS Batch	Comments
Maitri	2020	
Parinita Yadav	Batch of 2015-2020	
Nishka Tyagi	2015-2020	This kind of indiscrimination is not what we signed up for. This is not the freedom and democracy our ancestors fought for. This is not the kind of secularism our constitution promises us.
Saranya Chandrasekaran	2015	This is much needed! As students of law, we need to fight for upholding our constitutional rights!
Rahul Tandon	2014-2019	
Saurav Roy	2019	
Nikita Thapar	2009	
Harish Adwant	2017	
Sonali Dhir	2012	
Anubhav	2013-2018	
Shreya Prasad	2019	
Sayli Tomey	2015	
Isha Pandit	ILS -2023	
Trishala Dhait	V BA LLB	
Himani Chauhan	5th year	Turning educational institution into warzones is barbarism at the utmost level. Highly condemn the act of Delhi Police and silence maintained by the government.
Saumya Brajmohan	2008	
Eksha Narayan	2020	
Samiksha Waghchaure	2019-2024	
Sudha Reddy	2009-14	
Samriddhi agarwal	2015-2020	
Radhika Thakre	2020	
Mannem Narmada Reddy	2015-2020	
Vaishnavi Gadiyar	2019	
Soubhagya A Hegde	BA LLB 2015	
Shruti	5th BA LLB	
Avantika Rajiv Kadapatti	2017-2022	
Amritaa Priyodarshini	2015-2020	

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Nikhil Dubey	2020 BA. LLB	The police brutality is undoubtedly arbitrary and unjust. It took the Hong Kong police months to even consider a physical charge on students. The Delhi police didn't wait for even a day.
Bhargav Bhamidipati	2022	
Kajal Khedekar	5th BALLB	I stand with students.
Akash Manohar Phirange	2013-2018	
Ashima Gulati	2008-2013	
Vishal Prasad	2008	
Avisha	2021	
Ashok Pandey	3rd BA LLB	
Kanishk Abhay Waghware	V BALLB	We strongly oppose the acts committed by police for restraining protesters, it was completely unnecessary for what they did with the other students who were not part of the protests, the images and videos coming forward shows what they did was completely illegal , we all know under whom the police officials are and who were in command and gave orders of this illegal operations, we are with the students of Jamia College in this protest.
Meenal Bhagat	2018-2023	
Deepali Singh	2015-20	
Gaurav Khanna	BSL 5 years 2009	
Pranali Chavan	2015-20	
Rushabh Dange	2017-18	
Pranali Chavan	2015-20	
Nihar Dharmadhikari	2014-2019	
Asfiya Shaikh	2018	
Devarshi Khobragade	BALLB IV	Condemning the violent police action..
Shagun Suryam	V B.A.LL.B.	
Bhoomi Sandesara	3rd BA LLB, ILS Batch '22	

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Advait Helelar	2021	I agree to the principle of this. However, proportionality of state action and legitimacy of dissent should be decided by the courts.
Piyusha sanap	3rd ballb	Present government should be secular
Krishna Muralidharan	2012-2017	
Ipshita Dey	2014-2019	It is the basic right of all citizens to voice their opinion and a heinous crime by the State to ever try to silence it. Any act of causing personal injury or damage to private property by State is unjust and the State must be held accountable.
Maanvi Jain	V- BALLB	Let's not forget we are a secular country
Kshirsagar Mandar Bhagavat	2017 - 2022	
Shreya Kunwar	2020	
Sumedha Sarkar	2011	
Sagar Agrawal	2023	
Rhea Nayak	3rd BA.LLB	
Jahnvi Murthy	2019	The use of force by the state to withhold a peaceful protest must be condemned. In a democracy, we have every right to protest towards a reasonable cause.
Namrata Chandorkar	4th year BALLB	This statement is what every student today feels and we are grateful for the authors of this statement that they put in words what we all feel.
Shalini Chadayammuri	2016	
Anubhav Sinha	2023	
Sugat	2016	
Raisa Contractor	2014	
Pulak Tiwari	2024	I strongly sympathize for them
Prathamesh Pradip Mandlik	2022	
Aakash Machhar	2015-2020	
Yamini Sharma	2020	

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Yashasree	2013-2018	It is sad that India has become an authoritative dictatorship that oppresses the minorities and now with the new amendment bill the government has only made it official that it does not care for the minorities. The brutal force being used on public and protesting students is just sad and shows how pathetic as a country and society we have become.
Mrinmoyee Mukherjee	2011-2016	Right of Dissent is integral part of democracy and protected by our Constitution. Students are our future and when they see a wrong happening they have every right to raise their voice against it. However, it should be peaceful. As long as it is peaceful no one should interfere. Stifling voices is not acceptable! Also, I understand that police has to maintain law and order and at times it becomes necessary to use force but using force more than what is necessary, even attacking innocents is not acceptable. Young people in Assam have lost their lives by being shot. Now limits are being crossed. Please save our country.
Somya tiwari	2017-2022	I condemn what happened with the students at jamia islamia
Ivy Das	2020	I support the protest against NRC and CAB.
Shivansh Lodha	LLB 2016	
Dr. Abhijeet dhere	2011	
Aman Vijay Dutta	2016	
Meghna Kumar	2014 - 2019	
Tanya Srivastava	2012-17	
Huzan Bhumgara	3rd LLB	

Name	ILS Batch	Comments
Thejus Joseph	2013-2018	
Sonya Mohan	2015-2020	
Aakanksha Ranjan	2023	
Parth Ranade	2016-2021	
Vaishnavi Mujgule	2023	
		Right to dissent separates a Democracy from a Dictatorship. Oppression of the dissent in India takes us back to the colonial era when Britishers used brutal forces against the protesters. Suppression of protestors have never been the identity of an independent India. Right to peaceful protest is the part of our Constitution. No form of Majoritarian government can take away such right regardless if you have 353 seats in loksabha or 545 seats.
Kumar Akshay	2020	
Riya Bramhe	V BA LLB	
pooja batra	2015	
Suruchee Chouhan	2016-2021	
Sumedha walde	2016-17	
Priyanka Mitra	2015	
Anushi Nayak	2018-2023	
Vishal Pande	3rd LLB	
Supriya vakil	2018	
Shivansh Lodha	LLB 2016	
Sneha Kulkarni	Batch of 2022	
Sabigya pandey	2017-2022	
Suryaprakash Gaikwad	2014	
Mrunal Pol	2017-2022	
Tushar Rajput	2nd year, batch of 2023	
Snehil Priyadarshi	2019-24	
Parikshit Wadekar	2013	
Vivek Gawande	2009-2014	
Mitravinda chunduru	2016	
Varad Partani	BALLB 2023	
Jaya Sagade	1976	Endorse the statement with complete support
Riya Wasade	2020-2021 Batch	
Atharv Joshi	2021	

Name	ILS Batch	Comments
Sanam Kabre	2015-16	
Palak Mohta	2021 (IV BA LLB)	
Misha Mrinaya	2009-14	Strongly condemn it.
Anubhav Talloo	2013-2018	
Ankitha Subramanya	2015-20	
Ambika Kajal	LLB ( 3 year) (2015-2018)	
Tvishi Pant	2020	
Saumya Malviya	2019	
		This is disheartening to see a country so diverse to fall into the hands of such arbitrary government. I refuse to embrace a country they are trying to built in the name of development which is nothing but a construction of fascism.
Shrishti kedia	2018-21	
Vrinda Nagpal	2013-2018	
Payal Kamath	2019-20	
Bhumika Khandelwal	3rd year BA-LLB	
Arushi Gupta	2021	
Surabhi Gupta	2008-2013	"We the People" Resolved to make India a Secular Nation.
Udit Agrawal	2014	
		The indiscriminate use of force should be accounted for at the earliest and the ones responsible should be brought to book! Stifling voices by such use of force is shameful and very unbecoming of a democratic country like ours!
Khushbu Tilokani	Batch 2017-2022	
		If the protest was peaceful the answer was supposed to be peaceful, i really dont support the act of delhi police, and suerly inquiry should be done on this matter asap
Nirmohi Bansod	2BALLB	
Nikita Gupta	2014-2019	
Devika Bhadbhade	III LL.B.	

Name	ILS Batch	Comments
Mehool Seth	2020	We condemn the terrorizing of institutions of learning using the disproportionate weight of state machinery to stifle legitimate dissent. It is highly unbecoming of the state machinery to unleash violence on students. We stand in solidarity with the students who have suffered this indiscriminate brutality. We request the judiciary to take cognizance of these brutal acts by the state machinery and initiate an independent inquiry.
Rugwed Dhage	III BA LLB	
Stephanie Nazareth	2019	Time for ILS to stand up and fight for our legal and constitutional rights.. No sitting back!
Atharva Solaskar	2018	
Asad Sheikh	2013-2018	It is a sorry state of affairs and it is even saddening to see the adamant attitude of the government..... I strongly condemn such actions of the authority And we stand in solidarity with the students of Jamia...
Tanvi Guleria	2015	
Avanee Purandare	5th BALLB	
Shaad Mirza	BALLB 2019-2020	
Krishna chaithanya	2017	
Saurabh Nikalje	2013-18	
Nirali Hamirwasia	2022	
Swati Singh	Batch of 2022 (third year)	
Jagannath Budhwant	2017-2022	
Titiksha Narkhede	2023 presently in IIBALLB	
SIDDHARTH SUNIL SAKAT	2021	
Sharvari Lohakare	Batch of 2023	
Ankit Miglani	2013-16	
Kratika Saxena	2017-2022	
Archit	Ballb 2024	
Nayana Gautam	2018	
Onjula Chatterjee	2017-2022	



Name	ILS Batch	Comments
Nihaarika Singh	2019-23	
Tanishka	3rd year BALLB	
Aashna Soman	2017-2022	
Varsha Iyer	V B.A LL.B - 2020	Strongly condemn the CAA and NRC. And more so, the violence used against the protestors.
Rishabh Sheth	2014-2017	The atrocities and provocation by the Delhi Police is completely uncalled for.
Shrenik	2016-2018	
Sarosh Mohammed	2014-2019	
Shinzani Jain	2011-2016	
Avadhi jain	2019	
Himanshu Saraswat	2017-2022	
Ashlesha Jadhav	2019-2020	We support all the students all over India who were/are peacefully protesting ,we stand by them.
Jasmine Khosla	2018-2021	
Rubinabi Inamdar	3rd year LLB2017-2020	
Aarzooguglani	2023	All these violence across universities is highly unacceptable and in a way senseless, what harm could have been done by silent protests of students demanding their rights.
Sairuchita Chowdhary	2012-2017	
Aparajita Kumar	2009-2014	WI
Sukanya Natrajan	2016	
Afrin Shaikh	LLB 2021	
Prerana Kharat	2014-2019	
Karishma Sukhija	2018-2021	We should stand in support
Sukhda kalra	2018	
Indrajit Roy	LLB 2nd Year	
Debopriyo Moulik	2016	
Asad Sheikh	2013-2018	It is a sorry state of affairs
Jinay Padh	2017-2018	
Pragati Dadas	2015-2020	
Ishita Mehrotra	2020	
Manasi Dabhade	V BA LLB	
Udbhav Gady	2015-2020, graduating in the year in 2019-20	
Kaushik Parkhe	2024	

Name	ILS Batch	Comments
Alefiya Giletwala	LLB 2nd 2021	
Prasad Pawar	LL.B. - II	I strongly condemn violen
Aishwarya Singh	2019	
Mohit Gupta	Batch of '23	
Somya thakur	5th year BALLB	
Saurabh Misal	2017	
Srushti Kadam	2020	
Sumeet Anand Sapkale	2014	Should have protested wi
Poornima Jacob Eapen	3rd BA.LLB	
Shashank Sabale	2015?	I strongly condemn the ac
Umang Motiyani	2021	
Himanshu Patil	2021	
Apoorva Bhosale	2017	
Vinamarata Singh Dogra	2012	
Surbhi harg	2012	
Gaurav Choudhary	2012	
Anwasha Singh	2021	
Chaitanya Shitre	2018	
Sanjeevani Mehrotra	2016-2021	We are extremely Sorry fo
Shreya Kanaujia	2017	
Sukanya Sehgal	2011-2016	
Apoorva Shukla	2021	
Suragni pandit	2012-2017	
Prashik S. Gawai	2015	
Adv. Priyanka Vijay Bansode	2017	
Puja Khanna	2014	
Ramkishore	2012-17	
Mrinali Kaul	2012	
Ritika Bhowmik	2015-2020	
Rukmini	2008-2013	
Ishwari	2021	
ANUSHREE SUTAONE	2021	
Vaishali	2017	
Thulasi K. Raj	2010-15	
Parikshit Pitale	1 BA LLB	
Vijeta Ohri	2012	
Ayushi pandit	Batch of 2021	Police has abused its pow
KAILAS PRTAPSING VASAV	2012-2017	
Aanchal Bhartiya	2019	I stand in solidarity with th
Neha Sagam	IV BALLB	
Radhika	2013	
Bodhi Ramteke	2016	ILS students are only inte

Name	ILS Batch	Comments
Smiti Tewari	2013	
Varsha Hittinhalli	2013	
Richa Phulwani	Batch of 2021	
Mallika Parmar	2012	
Anshul Chopra	2016	
Sudhir sonwane	2016	
Parvesh Baba	2020 batch	
Devanshi Masand	2018-2023	
Aamir Qureshi	2014-2019	
Shubham Gharbudve	2019	This Act is Unconstitution:
Shubham Gharbudve	2019	This Act is Unconstitution:
Umang Kapoor	2019	I condemn the act of Polic
Bhargavi reddy dandu	2009-14	
Soham Jadhav	2022	Great innatiative!! I strong
Snehal Sapkale	2019	I Condeme the act of Poli
Raya hazarika	2013	
Ravindrakumar R Kamble	LLB	I condemn the action aga
Harsh Arora	2023	
Rashmi Dharia	2016	
Jelsyna	2020	We are in solidarity with th
<b>Suvarna Hadawale</b>	<b>2003</b>	
Deeksha k	2018	
Harshad Barde	2009	
Harsh Nesarikar	2018-2023	
Sagar kothari	2012-2017	
Tanvi	3rd year B.A.LLB	
Renuka Joshi	2019	
Saurish Shetye	2017	
Niti Jaiwar	1st year BA LLB	
Keyur Vishal Jaju	2024	
Yash Lalit Jain	2024	
Sharmishtha	2nd BA-LLB	
Adv Krunal Sarode	2018	
Netri Mathew	2020-2021	
Apurva Bhilare	2014-15	
Benthara Pettah	2013-18	
Sneha sharma	2019	
Ashish Pawar	NA	May every baton raised o
Janhavi	2017	
Nitya Sharma	2019	
Richa Tejwani	2012-2017	
Rama Sarode	1999	

Name	ILS Batch	Comments
Gade Shubham Babasaheb	2014-2019	
Mahima	2007	The disproportionate use
Vasudha Chandwani	3rd BA LLB	
Pratik wakade	II LLB	
Solaiappan O	2016	
Advait Chandakkar	2018	
Pawan kalwala	2008	
Ankita Mahendru	2013	
Manoj Munde	2010	
Rashi Jain	2023	
Mukesh munde	2017-18	
Shobhit Singh sengar	2007	Act before it's too late!
Ritika	2013	
Sowmya Khandelwal	2017	
Divyasha Mathur	2011-2016	
Divyasha Mathur	2011-2016	
Tanushree Nigam	2017	
Stuti Dhawan	2019-24	
Aishwarya	2023	